

## Central Administrative Tribunal Principal Bench

C.P.No.22/98 in O.A.No.1719/95



Hon'ble Mr. Justice K.M.Agarwal, Chairman Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 5th day of August, 1998

Krishan Raghav s/o Shri Balbir Singh r/o A-1, Sec. 5 Noida Dist. Gautam Budh Nagar.

... Applicant

(By Ms. Richa Goyal, proxy of Mrs. Rani Chhabra, Advocate)

Vs.

- Shri B.Sharma
   General Manager Telecom
   Jaina Tower
   Ghaziabad (UP).
- Mr. S.B.Lal
   Divisional Engineer (Phones)
   E-10 B Sector 19, Noida
   Ghaziabad (UP).
- Smt. Meena Chauhan Area Manager (Telephones) Sector 19, Noida Dist. Ghaziabad (UP).
- 4. Shri R.S.Rathor Assistant Engineer (Phones) Fault Repair Service & Transmission Sector 19, Noida, Dist. Ghaziabad, UP. ... Respondents

ORDER (Oral) .

Hon'ble Mr. Justice K.M.Agarwal, Chairman

The learned counsel for the applicant states that order has been complied with. Accordingly, the Contempt Petition has become infructuous which is therefore dismissed as having become infructuous. Rule nisi discharged.

Kon

(K.M.Agarwal) Chairman

(R.K.Ahooja) Member(A)

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